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SLP(Crl.)No. 3045 OF 2001

ITEM No.4

Court No. 8

SECTION II  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3045/2001

(From the judgement and order dated 01/05/2001 in SBCMP 372/01  
of The HIGH COURT OF RAJASTHAN AT JAIPUR)

M/S. GUPTA CHEMICALS PVT. LTD. & ORS.

Petitioner (s)

VERSUS

STATE OF RAJASTHAN & ANR.

Respondent (s)

( With Appln(s). for stay )  
(For final disposal)  
With

SLP(Crl.)No.3091/2001

(With appln. for stay)  
(For final disposal)

Date : 16/04/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA  
HON'BLE MR. JUSTICE BRIJESH KUMAR  
HON'BLE MR. JUSTICE D.M.DHARMADHIKARI

For Petitioner (s)

Mrs Lalita Kaushik,Adv.

For Respondent (s)

Mr. Javed Mahmud Rao,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J  
.SP2

Not taken up.

.SP1

(Suman Wadhwa)  
Court Master

(S.Krishnan)  
Court Master